

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP NO. 571/2014  
In  
OA No.1435 /2013

New Delhi, this the 7<sup>th</sup> day of December, 2015

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Smt. Prem Lata Parmar  
R/O Flat No. 119, 1<sup>st</sup> Floor  
Pocket No.6-1, Sector -2  
Rohini New Delhi.-110 085. ....Applicant.

(By Advocate: Mr.D.S. Chaudhary )

**Versus**

1. Dr. N. Saravana Kumar, I.A.S  
The Secretary  
Ministry of Communication and Information Technology  
Dak Bhawan, New Delhi. -01.
2. Shri Alok Saxena  
The Deputy Director General (Posts)  
Dak Bhawan, New Delhi-01
3. Shri Rakesh Garg,  
The Secretary  
Department of Telecommunication  
Sanchar Bhawan,  
20, Ashok Road, New Delhi-110 0001.
4. Shri N.K. Sethi  
The General Manager (ICT)  
Advanced Level Telecom Training Center  
Bharat Sanchar Nigam Limited.  
Gaziabad -201 002. .. Respondents

(By Advoate: Mr.A.S. Singh proxy for Mr. R.N. Singh)

## **ORDER (ORAL)**

**By Mr. Shekhar Agarwal, Member (A):-**

Today, when this matter was taken up for hearing, learned counsel for alleged contemnors has submitted that the Hon'ble High Court of Delhi, vide its order dated 11.9.2015 in W.P.(c) No. 8716/2015 has stayed the order of this Tribunal till the next date of hearing. Accordingly, the C.P. is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to revive the same, if need be, in future.

**( Dr. Brahm Avtar Agrawal)**  
**Member (J)**

**( Mr. Shekhar Agarwal)**  
**Member (A)**

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